

rally do not enter into long-term trade agreements, and particularly most of the West European countries, the U.S. and the U.K., they do not have a formal agreement. That does not mean that the trade arrangements are not there. There was no particular point which came against this. It is not the tradition to have an agreement with these countries, neither on our side nor on their side.

SHRI SANTOKH SINGH: Apart from other items there is a possibility of entering into business with Australia for chemicals. May I know what items are included in these chemicals? Will the hon. Minister please dilate on this?

SHRI MANUBHAI SHAH: Dyestuffs in which the hon. Member is interested could be exported to Australia. There are many other chemicals, heavy chemicals some of the persides some of the paints and varnishes, pharmaceuticals, etc. As a matter of fact it is a new continent emerging almost as rich as or richer than the U.S.A. I would like the chemicals manufacturers of India to sell more and more in the Australian market.

SHRI I. K. GUJRAL: According to the statement laid on the Table the hon. Minister had drawn their attention in Australia to the difficulties of the Indian exporters arising from the Australian practice in relation to the valuation of goods for the assessment of duty. May I ask the hon. Minister if this fact is not a negation of the international agreements on tariff and may I know if the attention of the Australian Government was drawn to this fact that it is not conformity with the current practice?

SHRI MANUBHAI SHAH: This is a practice which is against all international policies of trade accepted throughout the world in international conferences. But this is an ancient

practice adopted by Australia which was there even before the GATT was enforced, and this has been protected and saved by protocols. This dates back to a pre-GATT period, something like 1885 or so. We have drawn the repeated attention of Australia and Canada that this type of valuation—what was valid in those years before 1950 or 1960—should no more hold good and that they should revise them.

SCHEME TO PROVIDE INCREASED FINANCIAL ASSISTANCE TO SMALL SCALE INDUSTRIES

*247. **SHRI S. C. DEB:** Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether it is a fact that Government is preparing a scheme to provide increased financial assistance to small scale industries; and

(b) if so, the details of the scheme and how it is going to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA):

(a) and (b) A working Group appointed by Ministry of Industry and Supply is looking into the question of fourth plan targets and the financial provision which might be needed for development of small scale industries during the fourth plan period. As the Working Group has not yet come to any definite conclusion it is not possible at this stage to give any details in this regard.

SHRI S. C. DEB: May I know when this Working Group will give its report and when it will be possible to have it laid on the Table of the House?

SHRI BIBUDHENDRA MISRA: It is expected that the report will be given by the first week of June. After the report is submitted naturally on the

basis of it some discussions with the Planning Commission will start and further discussions will follow.

SHRI BHUPESH GUPTA: When the Plan frame for the Second Plan was formulated, Prof. Mahalanobis pointed out that the small-scale industries would have a very important part to play and that proper allocation should be made, and he suggested Rs. 400 crores. The amount was reduced to Rs. 200 crores. That is how it is being reduced. May I know whether the Government has considered, apart from the Study Groups and so on, the question of giving adequate assistance for the development of small-scale industries specially in the under-developed regions and may I know whether it is not a fact that the State Governments concerned have time and again made representation to the Central Government for adequate assistance, which is not forthcoming?

SHRI T. N. SINGH: It is true that we have not been able to provide all the assistance that should be given to the small sector, but at the same time I can assure the House that during these ten or fifteen years there has been a phenomenal growth of this sector in the country. In regard to further assistance, apart from whatever may be decided by the Working Group, we are also considering in consultation with the Reserve Bank of India a method of giving loan assistance to a number of small industries and obviating some of the difficulties which they generally find.

SHRI M. M. DHARIA: Will the Government take into consideration the merits of individuals starting small-scale industries while giving financial assistance and doing away with the present practice of refusing loans for want of surety and other technicalities which ultimately deny timely help to the entrepreneurs coming from poor families?

SHRI T. N. SINGH: That is one of the problems which has to be tackled. But then on the question of security, it should not be so rigidly enforced; but it should be remembered that these are all financial organisations which are giving loans, and we should not try to deviate too much or very far away from certain accepted requirements or norms of financial institutions.

श्री देवकीनन्दन नारायण : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि स्माल स्केल इण्डस्ट्रीज के लिए जो फाइनेन्स दिया जाता है, उसके द्वारा बड़े बड़े शहरों में ही इस तरह की इण्डस्ट्रीज खुल रही हैं और अधिकतर धन बड़े बड़े शहरों में ही पहुँच रहा है जब कि स्माल स्केल इण्डस्ट्रीज का मतलब डिसेंट्रलाइजेशन का है ? तो क्या आगे यह तजवीज की जायेगी कि इस तरह की इण्डस्ट्रीज गांवों और छोटे छोटे शहरों में खुलें और जो लोग वहाँ खोलना चाहते हैं उन्हें प्रेफरेंस दिया जाये ?

श्री टी० एन० सिंह : इसके लिए हम विशेष प्रयत्न कर रहे हैं कि छोटी छोटी इण्डस्ट्रीज गांव में और दूर स्थानों में खुलें। अभी तक का जो तजुर्बा है वह यह है कि जो लोग इस तरह की इण्डस्ट्रीज खोलते हैं वे शहरों में ही जाते हैं और इस बारे में कोई जबरदस्ती नहीं की जा सकती है। लेकिन उन लोगों को जो गांवों में इण्डस्ट्रीज खोलना चाहते हैं, उन्हें हर किस्म का बढ़ावा दिया जाता है, कोशिश की जाती है कि वे गांवों में खोलें और यह कोशिश बराबर जारी है।

श्री राम कुमार भुवालका : स्माल स्केल इण्डस्ट्रीज वालों को कितना ऋण दिया गया है ?

श्री टी० एन० सिंह : इसके बारे में कहना मुश्किल है; क्योंकि मेरे पास फिगरम नहीं हैं।

श्री ए० बी० वाजपेयी : जो सहायता और धन-राशि छोटे उद्योगों के विकास तथा सुविधा के लिए दी जाती है वह अधिकारियों की मिलीभगत की वजह से बड़े उद्योगों को पहुंच जाती है। क्या इस तरह की शिकायत माननीय मंत्री जी को लुधियाना के बारे में नहीं मिली और क्या उन्होंने इसके बारे में कोई जांच की ?

श्री टी० एन० सिंह : कुछ शिकायतें आती हैं, लेकिन मैं इतना कहना चाहता हूं कि जो अफसर छोटे छोटे उद्योगों में काम कर रहे हैं, वे बड़े उत्साह से काम कर रहे हैं। लुधियाना की बात अलग हो सकती है, लेकिन मैंने कई जगहों पर देखा कि ये अफसर छोटे उद्योगों को बढ़ावा देने के लिए लगन से काम कर रहे हैं और इस तरह क्जिटिसाइज करने से काम आगे नहीं बढ़ सकता है; क्योंकि वे लोग अच्छा काम कर रहे हैं।

شری جی - ایم - مہر - میں

آنریبل منسٹر سے یہ پوچھنا چاہتا ہوں کہ آپ کی سخت پالہسی کی وجہ سے جو فائدہ چھوٹے کارخانہ داروں کو پہنچنا چاہئے تھا، غریب کارخانہ داروں کو پہنچنا چاہئے تھا وہ ان کی بجائے امیر کارخانہ داروں کو پہنچ رہا ہے جیسا کہ ایہی منسٹر صاحب نے کہا۔ تو ان وجوہات کو دیکھتے ہوئے غریب کارخانہ داروں کو فائدہ پہنچنے اس بارے میں منسٹر صاحب کوئی لٹیلیٹ ویو لینے کی تحویق کریں گے یا نہیں۔

†[श्री जी० एम० मीर : मैं आनरेबल मिनिस्टर से यह पूछना चाहता हूँ कि आपकी सख्त पालिसी की वजह से जो फायदा छोटे कारखानेदारों को पहुंचना चाहिये था, गरीब कारखानेदारों को पहुंचना चाहिये था, वह उनकी बजाय अमीर कारखानेदारों को पहुंच रहा है जैसा कि अभी जवाब में मिनिस्टर साहब ने कहा। तो इन वजुहात को देखते हुए गरीब कारखानेदारों को फायदा पहुंचे इस बारे में मिनिस्टर साहब कोई लिनिएन्ट विद्यु लेने की तजवीज करेंगे या नहीं ?]

श्री टी० एन० सिंह : नहीं, यह कहना बिल्कुल गलत होगा कि हमारी पालिसी किसी तरह से छोटे कारखानेदारों की तरफ से वैसी नहीं है, जैसी होनी चाहिये। हम लोग उनको पूरी मदद करना चाहते हैं, लेकिन मदद के अलावा छोटी इंडस्ट्रीज के बहुत से और दूसरे मतले हैं, जो रास्ते में आते हैं। हमें उनको समझना है और यह खयाल है कि मैं इस बारे में मेम्बरों से मुझाव लूँ। इसके कई जटिल मसले हैं और मैं तो चाहता हूँ कि एक दिन इस पर अगर जरूरत आप समझे तो बात भी हो जाये जिसमें हाऊस की राय से हमको फायदा मिले।

*72. [The questioner (Shri Babu bhai M. Chiman) was absent. For answer, vide col. 1814 infra.]

DOWNGRADING OF POSTS OF STATION MASTERS

*248. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that about seventy-two posts of Station Masters on the Southern Railway, now in grades Rs. 250/380 and above have recently been downgraded to lower scales; and

†[] Hindi transliteration.